

**Affidavit to be Furnished by the Candidate alongwith Nomination Paper
Before the Returning Officer**

For election to.....(name of the House)

From 16-Kalyanpur.....Constituency (Name of the Constituency)

Sachindra Prasad Singh son/daughter/wife of late Chandra Singh
Aged 53 years, resident of Fulwaria, P.S.-Kalyanpur, East Champaran, Bihar
(Mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by.....(name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	CSNP554020	2017-18	9,60,000
2.	Spouse-	CBGPK4929R	2017-18	4,19,000
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	श्री राजीव कुमार (10) न्यायिक दण्डाधिकार प्रथम श्रेणी, सीटिहाटी, पूर्वी चम्पारण चक्रिया थाना काण्ड संख्या 161/2005
(b)	Name of the court, Case No. and Date of order taking cognizance :	विचारण संख्या 9312/14 अन्तर्गत नंदा 147, 148, 149, 341, 323, 379, 332, 333, 423
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	सरकारी हमला क्षति आदि 2000

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	No
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	No

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(e) Punishment imposed : No

(5) That I give below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependants:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	70,000	58,000	10,000		
(ii)	Details of Deposits in Bank accounts- (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1. S.B.I Bihari Vidhansabha Ak-2001588123 ₹ 2,23,888 2. S.B.I Kalyanpur Ak-3526910544 ₹ 250,000 3. S.B.I Vidhansabha K.S. ₹ 2,00,000 NIL	S.B.I ADB MOTIHARI Ak-30843991061 ₹ 453=00 NIL	NIL		
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	S.B.I GOLD BOND ₹ 1,47,000 (March 2017)		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	DETAILS ATTACHED	DETAILS ATTACHED	NIL		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	ADVANCE FOR LAND ₹ 12,00,000 (Arvind Kumar Singh)	ADVANCE FOR LAND (ARVIND KUMAR SINGH) ₹ 6,00,000	NIL		
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc. Year of Purchase and amount)	1. Scorpio ₹ 12,73,170 2. motorcycle ₹ 30,000	NIL	NIL		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	DETAILS ATTACHED	DETAILS ATTACHED	GOLD 28,800		

(vii)	Any other assets such as value of Claims/interest	NO	NO	NO	
(ix)	Gross Total value	47,25,565	47,97,767	1,83,000	

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	DETAILS ATTACHED	DETAILS ATTACHED	NIL		
	Area (Total measurement in acres)	DETAILS ATTACHED	DETAILS ATTACHED	NIL		
	Whether inherited property (Yes or NO)	YES	YES	NIL		
	Date of purchase in case of self acquired property	NO	NO	NIL		
	Cost of Land (in case of purchase) at the time of purchase	NO	NO	NIL		
	Any Investment on the land by way of development, construction etc.	NO	NO	NIL		
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	NO	Khatha NO-17 KASTA NO-1207	NIL		
	Area (Total measurement in sq. ft.)	NO	3600 sqft.	NIL		
	Whether inherited property (Yes or NO)	NO	NO	NIL		
	Date of purchase in case of self acquired property	NO	22-10-2014	NIL		
	Cost of Land (in case of purchase) at the time of purchase	NO	16,50,000	NIL		
	Any Investment on the land by way of development, construction etc.	NO	NO	NIL		
	Approximate Current market value	NIL	22,00,000	NIL		
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL		
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL		

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	Whether inherited property (Yes or NO)	-NO-	-NO-	-NO-	
	Date of purchase in case of self acquired property	-NO-	-NO-	-NO-	
	Cost of property (in case of purchase) at the time of purchase	-NO-	-NO-	-NO-	
	Any investment on the property by way of development, construction etc.	-NO-	-NO-	-NO-	
	Approximate Current market value	-NO-	-NO-	-NO-	
(iv)	Residential Buildings (including apartments.) -Location(s) - Survey number(s)	Survey no 479	-NO-	-NO-	
	Area (Total measurement in sq. ft.)	8000 sqft	-NO-	-NO-	
	Built up Area (Total measurement in sq. ft.)	3500 sqft	-NO-	-NO-	
	Whether inherited property (Yes or NO)	YES	-NO-	-NO-	
	Date of purchase in case of self acquired property	-NIL-	-NO-	-NO-	
	Cost of property (in case of purchase) at the time of purchase	NIL-	-NO-	-NO-	
	Any investment on the land by way of development, construction etc.	YES	-NO-	-NO-	
	Approximate Current market value	27,74,610	-NO-	-NO-	
(v)	Others (such as interest in property)	-NO-	-NO-	-NO-	
(vi)	Total of Current Market Value of (i) to (v) above	61,31,610	31,27,000	-NO-	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	K.C.C Loan S.B.I kalyanpur 75600=00 Scoopio Loan 5,75,000=00	S.B.I kalyanpur K.C.C Loan ₹ 59399=00	-NO-		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Ashish K Sharma ₹ 3,00,000	NIL	NIL		

Any other liability	- NO -	- NO -	- NO -	
Grand total of liabilities	9,50,600	59,399	- NO -	
(ii) <u>Government Dues:</u>				
Dues to departments dealing with government accommodation	- NO -	- NO -	- NO -	
Dues to departments dealing with supply of water	- NO -	- NO -	- NO -	
Dues to departments dealing with supply of electricity	NO	NO	- NO -	
Dues to departments dealing with supply of telephones/mobiles	- NO -	- NO -	- NO -	
Dues to departments dealing with government transport (including aircrafts and helicopters)	- NO -	- NO -	- NO -	
Income Tax Dues	- NO -	- NO -	- NO -	
Wealth Tax Dues	- NO -	- NO -	- NO -	
Service Tax Dues	- NO -	- NO -	- NO -	
Municipal /Property Tax Dues	- NO -	- NO -	- NO -	
Sales Tax Dues	- NO -	- NO -	- NO -	
Any other dues	- NO -	- NO -	- NO -	
Grand total of all Govt. dues	- NO -	- NO -	- NO -	

(7) Details of profession or occupation:

- a. Self... Agriculture Dairy and Politics
 b. Spouse ... Agriculture and Snitching

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
 (Name of the School / College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. Sachindran prasad Singh
2.	Full postal address	Vill- Phu/wasia, P.C. Kalyanpur
3.	Number and Name of the constituency and state	16 - Kalyanpur
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	B.J.P
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NO

(c) Total number of Pending cases where the court (s) have taken cognizance		- No -				
5. PAN of		Year for which last Income Tax Return filed		Total Income Shown		
(a) Candidate		2017-18		9,60,000		
(b) Spouse:		2017-18		4,19,000		
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	47,25,566	17,97,767	1,83,000		
B.	Immovable Asset	61,31,610	31,27,000	-NIL-		
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	27,74,610	14,50,000	-NIL-		
(ii)	Approximate Current Market Price of Asset (Total Value)	27,74,610	22,00,000	-NIL-		
7. Liabilities				-NIL-		
	(i) Government dues (Total)	NO		NIL		
	(ii) Loans from Bank, Financial Institutions and others (Total)	9,50,600	59,399	NIL		
8. Highest educational qualification: M.A. L.L.B BRA Bihar University Muzaffarpur.						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the Friday day of..... 21-12-2018.....

DEPONENT

POLICY DETAILS OF SACHINDRA PRASAD SINGH

(5)

Sl. NO.	POLICY DETAILS	POLICY NO.	PREMIUM PAID	YEARLY PREMIUM
1)	LIC OF INDIA	575706219	4,82,650	60,050
2)	LIC OF INDIA	532144945	28,420	1,421
3)	LIC OF INDIA	534541420	52,695	3,513
4)	RELIANCE LIFE INSURANCE	19666452	97,242	19,152
5)	S.B.I LIFE INSURANCE	44014824103	4,75,000	NIL
6)	S.B.I LIFE INSURANCE	S.B.I LYF 10405201700901254205	3,00,000	1,00,000

(2) POLICY DETAILS OF ABHA KIRAN

Sl NO.	POLICY DETAILS	POLICY NO.	PREMIUM PAID	YEARLY PREMIUM
1)	S.B.I LIFE INSURANCE	44026696502	4,50,000	NIL
2)	LIFE INSURANCE	848791590	1,84,314	92,157

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(5)

(3) DETAILS OS OF JWELLERY BULLION AND VALUABLE THING SACHINDRA PRASAD SINGH M.L.A KALYANPUR

SI.NO.	ITEM	QUANTITY	PRICE
1)	GOLD	20 GM	60,000=00
2)	RIFFLE	1	50,000=00
3)	PISTOL	1	60,000=00
4)	MOBILE	1	20,000=00
GRAND TOTAL			1,90,000=00

(4) JWELLRY BULLION AND VALUABLE ITEM DETAILS OF ABHA KIRAN

SI NO.	ITEM	QUANTITY	PRICE
1)	GOLD	120 GM	4,10,000
2)	RIFFLE	1	60,000
3)	SILVER	240 GM	24,000
4)	MOBILE	1	10,000
GRAND TOTAL			5,04,000

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21-12-18

श्रीमति आभा किरण ,पति - श्री सचिन्द्र प्रसाद सिंह ,ग्राम -फुलवरिया ,पोस्ट-मिरचैया थाना - कल्याणपुर ,पूर्वी चम्पारण

कृषि भूमि

क्रम सं	अवस्थित	खाता	खेसरा	रकबा (ए डी)	विरासत	स्वर्पित	क्रय के समय भूमि की लागत	क्रय की तारीख	विकस स्वनिर्माण आदि के माध्यम से भूमिपर स्वनिर्माण	अनुमानित चालू बाजार मूल्य
1	फुलवरिया	03	486	0-18	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	2,00,000
2	फुलवरिया	19	371	0-13.5	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	1,50,000
3	फुलवरिया	14	409	0-6.5	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	62,500
4	फुलवरिया	16	413	0-4	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	55,000
5	फुलवरिया	16	479	0-12	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	1,50,000
6	फुलवरिया	16	452	0-10	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	1,50,000
7	फुलवरिया	16	453	0-2.5	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	25,000
8	फुलवरिया	16	478	0-4.5	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	35,000
9	फुलवरिया	116	68	0-4	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	30,000
10	फुलवरिया	91	676	0-13.5	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	1,00,000
11	फुलवरिया	322	5902	0-5	नहीं	हाँ	शून्य (दान से प्राप्त)	11-12-1998	शून्य	49,000
कुल योग										9,27,000

5/1/18
21-12-18

SACHINDRA PRASAD SINGH

M.L.A KALYANPUR

क्रम सं	अवस्थित	खाता	खेसरा	रकबा (ए डी)	विरासत	स्वर्पित	क्रय के समय भूमि की लागत	क्रय की तारीख	विकास सभिर्माण आदि के माध्यम से भूमिपर कर्हे विनिधान	अनुमानित धालू बाजार मूल्य
1	फुलवरिया	43	452	0-13.5	हाँ	नहीं	शून्य	शून्य	शून्य	45,000
2	फुलवरिया	5	473	0-2.25	हाँ	नहीं	शून्य	शून्य	शून्य	32,000
3	फुलवरिया	23	418	0-4.5	हाँ	नहीं	शून्य	शून्य	शून्य	30,000
4	फुलवरिया	5	374	0-7.5	हाँ	नहीं	शून्य	शून्य	शून्य	45,000
5	फुलवरिया	95	134	0-20.25	हाँ	नहीं	शून्य	शून्य	शून्य	1,95,000
6	फुलवरिया	43	452	0-60.5	हाँ	नहीं	शून्य	शून्य	शून्य	2,95,000
7	फुलवरिया	3	413	0-20.25	हाँ	नहीं	शून्य	शून्य	शून्य	2,75,000
8	फुलवरिया	16	479	0-73.5	हाँ	नहीं	शून्य	शून्य	शून्य	6,45,000
9	फुलवरिया	19	371	0-45	हाँ	नहीं	शून्य	शून्य	शून्य	4,70,000
10	फुलवरिया	65	306	0-87.5	हाँ	नहीं	शून्य	शून्य	शून्य	5,75,000
11	फुलवरिया	65	5902	0-29.25	हाँ	नहीं	शून्य	शून्य	शून्य	4,60,000
12	फुलवरिया	3	486	0-36.25	हाँ	नहीं	शून्य	शून्य	शून्य	2,90,000
कुल रकबा = 400.25 डी०										33,57,000 = 00

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21/2/18